

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1010(CHE)/2024**

**PETITION NUMBER : CP/IB/902/2019**

**NAME OF THE APPLICANT : A R Ramasubramania Raja (Liquidator)  
M/s. Topknit Processing Mill Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Reg 15 of  
IBBI Reg, 2016**  
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**ORDER**

Ld. Counsel Mr.Ganesan for the Applicant.

This IA has been filed to take on record the 3<sup>rd</sup> Progress Report for the quarter ended 31.03.2024. The report is taken on record subject to all just exceptions.

**IA(IBC)/1010(CHE)/2024** is accordingly disposed off.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk